

Title: Regarding alleged police atrocities against women of Senari village of Jahanabad district in Bihar.

MR. SPEAKER: Now, we will take up Zero Hour. Shri Arun Kumar.

...(Interruptions)

MR. SPEAKER: If you behave like this, there is no other alternative except to adjourn the Zero Hour.

...(Interruptions)

MR. SPEAKER: I will call one-by-one. Now, Shri Arun Kumar will speak.

...(Interruptions)

श्री अरुण कुमार (जहानाबाद): अध्यक्ष महोदय, बिहार में सिनारी गांव...

श्री कान्ति लाल मुरिया (झाबुआ): अध्यक्ष महोदय, मध्य प्रदेश के आदिवासी क्षेत्र.....

MR. SPEAKER: I will call you next.

SHRI K. YERRANNAIDU (SRIKAKULAM): Please allow me. I have given a notice. ...(Interruptions)

MR. SPEAKER: Please understand that I have called Shri Arun Kumar.

...(Interruptions)

MR. SPEAKER: Shri Yerrannaidu, you will also be called.

...(Interruptions)

MR. SPEAKER: I have already called one name.

श्री अरुण कुमार : अध्यक्ष महोदय, बिहार में पिछले वर्ष सिनारी में 34 लोगों की हत्या हुई थी। वह गांव बिलकुल अनाथ है और विधवाओं का ही गांव हो गया है। पिछली 28 तारीख को जिस तरह से वहां के डी.एस.पी. श्री संजय रंजन और कुछ पुलिस पदाधिकारी मियापुर कांड के कुछ अभियुक्तों को पकड़ने के लिये गये और उसके जाने के बाद सी.आर.पी.एफ. ने सारे गांव में रेड किया और सी.आर.पी.एफ. लोट आई। कहीं कोई अभियुक्त नहीं था। डी.एस.पी. सिनारी कांड के समय वहां पोस्टेड था वह अपने गुंडों के साथ काले कपड़े में अपने चेहरे को ढककर उस गांव में गया। महिलाओं की गोद से 6 वर्ष तक के बच्चों को खींचकर फेंक दिया और महिलाओं की इज्जत लूटने का प्रयास किया। जहानाबाद के अस्पताल में 35 महिलायें भर्ती हैं जिन्हें प्रेस वाले देखने गये तो उन्हें बताया गया कि महिलाओं के प्राइवेट पार्ट्स पर राइफल के कुंदों से मारने का ऐसा काम किया कि ऐसी घटना को देखकर कोई भी शर्मसार हो सकता है। ये सारी बातें अखबारों में छपी हैं। बिहार सरकार और वहां के डी.जी.पी. कहते हैं कि कुछ नहीं हुआ है। मेरे पास जो अखबार है, उसमें यह लिखा है कि ""जैकब साहब, यह पुलिस ज्यादाती नहीं तो और क्या है?"" इसमें सिनारी की पीड़ित महिलायें संकोच के साथ अपने जख्म दिखाती हुई नजर आ रही हैं।

(o/1205/rs/bks)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *

श्री अरुण कुमार : अध्यक्ष महोदय, इस बारे में पूरी खबर आई है। (व्यवधान)

MR. SPEAKER: Nothing should go on record, except Shri Bangarappa's submission.

...(Interruptions)

अध्यक्ष महोदय : यह पूरा स्टेट का मैटर है, फिर भी हमने आपको अलाऊ किया है।

â€¦ (व्यवधान)

MR. SPEAKER: Anything from the Government side?

...(Interruptions)

अध्यक्ष महोदय : यह स्टेट का मामला है, फिर भी हमने आपको अलाऊ किया है, आप क्या कर रहे हैं।

â€¦ (व्यवधान)

अध्यक्ष महोदय : प्लीज आप बैठ जाइये।

â€¦(व्यवधान)

MR. SPEAKER: Nothing should go on record except hon. Minister"s speech.

(Interruptions) *

SHRI ANIL BASU (ARAMBAGH): Sir, I am on a point of order...(Interruptions)

MR. SPEAKER: Shri Basu, there is no point of order in Zero Hour.

...(Interruptions)

अध्यक्ष महोदय : क्या आप गवर्नमेंट का रिप्लाय नहीं सुनेंगे, आप क्या कर रहे हैं।

* Not Recorded

डा.रघुवंश प्रसाद सिंह (वैशाली) : गांव में रणवीर सेना छुपी हुई हैâ€¦(व्यवधान) इसके लिए केन्द्र सरकार कसूरवार है। â€¦(व्यवधान) यह सरकार की तरफ से क्यों खड़े हो जाते हैं, यह कानून के खिलाफ है, नियमों के खिलाफ है।â€¦(व्यवधान)

MR. SPEAKER: Shri Raghuvansh Prasad Singh, please take your seat.

...(Interruptions)

MR. SPEAKER: Shri Prabhunath Singh, please take your seat. The hon. Minister is going to reply.

...(Interruptions)

अध्यक्ष महोदय : पहले आप बैठ जाइये।

â€¦(व्यवधान)

अध्यक्ष महोदय : प्लीज, आप अपनी सीटों पर जाइये। जीरो ऑवर में क्या हो रहा है। सारा देश आपको देख रहा है कि हाउस में क्या चल रहा है। आप क्या कर रहे हैं। रघुवंश प्रसाद जी आप अपनी सीट पर बैठिये। आप बार-बार हाउस को डिस्टर्ब कर रहे हैं। आप पैनल ऑफ चेयरमैन में भी हैं, आप हाउस को बार-बार डिस्टर्ब कर रहे हैं। आप एक सीनियर मैम्बर हैं।

â€¦(व्यवधान)

MR. SPEAKER: What is this, Mr. Minister? Your Members are not allowing you to speak.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): What can they do? The Members on the other side are not allowing me to speak...(Interruptions) Now, you can see, Sir, who are the Members who are not allowing me to speak...(Interruptions)

श्री प्रमुनाथ सिंह (महाराजगंज, बिहार) : अखबार में जो फोटो और खबर छपी है क्या यह असत्य है?

डा.रघुवंश प्रसाद सिंह : इसमें भारत सरकार को क्या लगता है जो यह खड़े हो जाते हैं।

â€¦(व्यवधान)

MR. SPEAKER: This will not go on record.

(Interruptions) *

MR. SPEAKER: Now, the Minister of Parliamentary Affairs.

श्री प्रमोद महाजन : अगर जवाब चाहते हैं तो आप बैठ जाएं। आप भी उनकी मदद कर रहे हैं। â€¦(व्यवधान)

MR. SPEAKER: Hon. Members, please take your seat.

...(Interruptions)

SHRI ANIL BASU : Sir, what is your ruling? ...(Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): Mr. Speaker, Sir, Shrimati Shyama Singh wants to speak. ...(Interruptions) It is concerned to her constituency. She should be given an opportunity to speak.

अध्यक्ष महोदय : श्यामा जी, क्या यह आपकी कांस्टीट्यूएन्सी का मामला है?

...(Interruptions)

SHRIMATI SHYAMA SINGH (AURANGABAD, BIHAR): Yes, Sir. ...(Interruptions)

MR. SPEAKER: Now, Shrimati Shyama Singh.

...(Interruptions)

श्री प्रमुनाथ सिंह : ये कैसे बोलेंगी, पहले कांग्रेस बिहार सरकार से समर्थन वापस ले। (व्यवधान)

MR SPEAKER: I have called her name. Who are you to obstruct her? What is this?

...(Interruptions)

1211 बजे

(इस समय श्री अरुण कुमार तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)

(व्यवधान)

* Not Recorded

1212 बजे

(इस समय श्री अरुण कुमार तथा कुछ अन्य माननीय सदस्य अपने-अपने स्थानों पर वापस चले गए।)

...(व्यवधान)

MR. SPEAKER: Nothing will go on record except what Shrimati Shyama Singh says.

(Interruptions) *

MR. SPEAKER: Shrimati Shyama Singh, please address the Chair and not the Members.

...(Interruptions)

SHRIMATI SHYAMA SINGH : Mr. Speaker, Sir, I want to bring to the notice of this august House the fact that one month ago, there was a severe carnage in my Parliamentary constituency of Aurangabad. Forty people died in my Parliamentary constituency of Aurangabad, and the bordering area happens to be Senari. ...(Interruptions) In Aurangabad, the carnage was caused by these very people from Senari. ...(Interruptions) I personally feel that these people were responsible for creating the carnage in my Parliamentary constituency of Aurangabad. ...(Interruptions)

श्री मनोज सिन्हा (गाज़ीपुर) : हम सरकार से जवाब सुनना चाहते हैं। इसमें कांग्रेस के लोग उतने ही जिम्मेदार हैं जितनी बिहार सरकार है। (व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइए प्लीज़।

...(Interruptions)

MR. SPEAKER: Nothing will go on record except what Shrimati Shyama Singh says.

(Interruptions)*

* Not Recorded

...(Interruptions)

अध्यक्ष महोदय : आप बैठ जाइये।

...(व्यवधान)

MR. SPEAKER: Shri Prabhunath Singh, please take your seat.

...(Interruptions)

MR. SPEAKER: Please take your seat. Shri Raghunath Jha, please take your seat. What is this? Please take your seat.

...(Interruptions)

MR. SPEAKER: I am on my legs. Please understand. What is this? Shri Raghunath Jah, I will take action against you.

...(Interruptions)

MR. SPEAKER: Shri Raghunath Jah, I will take action against you. Please take your seat. What is this?

...(Interruptions)

MR. SPEAKER: Madam, is it your constituency issue? Did the incident take place in your constituency?

...(Interruptions)

अध्यक्ष महोदय : हम खड़े हैं इसलिए आप बैठ जाइये। What is this?

...(व्यवधान)

MR. SPEAKER: Madam, I am asking you whether this matter relates to your constituency or not.

...(Interruptions)

SHRI PRAMOD MAHAJAN: It is not related to her constituency.

MR. SPEAKER: That is why I am asking her. Madam, Shyama Singh, is it your constituency matter?

...(Interruptions)

MR. SPEAKER: Madam, Shyama Singh, is it your constituency matter?

...(Interruptions)

अध्यक्ष महोदय : मिस्टर झा, आप हाउस को बार-बार डिस्टर्ब कर रहे हैं।

...(व्यवधान)

MR. SPEAKER: Madam, please address the Chair and not the Members.

...(Interruptions)

MR. SPEAKER: What is this?

...(Interruptions)

MR. SPEAKER: This will not go on record.

(Interruptions) *

MR. SPEAKER: Madam, please address the Chair.

...(Interruptions)

MR. SPEAKER: Please go to your seat and address the Chair.

...(Interruptions)

SHRIMATI SHYAMA SINGH : Mr. Speaker, Sir, I want to bring this to your notice...(Interruptions) Hon. Speaker, Sir, I am extremely anguished at the thought that how many women have been killed or have been butchered in the Senari area in my parliamentary constituency. I want to bring to your notice that some time back, there was a carnage in Aurangabad where 35 people were killed. They were all from the backward community. They were butchered mercilessly by the same Ranavir Sena which is responsible for the carnage in Aurangabad. Today, in a terrible manner, they retaliated in Senari area of Aurangabad. ...(Interruptions) They were the ones who started the carnage in Aurangabad. Today, they had to face them in Senari. They are talking about...(Interruptions) I am extremely anguished...(Interruptions) Just because the women were unable to run, they had to face death. This is a very sad reflection on our society. I condemn the goings on in Senari. I have my sympathy for the women over there. But if the carnage is continued like this, no one can hold one single party responsible. There should be no caste or class when it comes to people who without any fault of theirs are hammered or killed.

* Not Recorded

...(Interruptions)

MR. SPEAKER: Now the Minister. Please let the Minister speak. Madam, please take your seat.

...(Interruptions)

MR. SPEAKER: Those words will not form part of the record.

(Interruptions) *

MR. SPEAKER: This is too much. What is this?

(Interruptions)

MR. SPEAKER: Those words will not form part of the record. Now, the Minister.

(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *

Mr. . SPEAKER: Why do you not allow the Minister to speak?

...(Interruptions)

MR. SPEAKER: They are not forming part of the record. Nothing is going on record.

...(Interruptions)

MR. SPEAKER: Those words have already been expunged from the records.

Now the Minister.

(Interruptions)

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Several people have been killed in West Bengal. We have every right to speak.

...(Interruptions)

* Not Recorded

MR. SPEAKER: Please understand that everybody is raising State matter in the House. What can we do?

...(Interruptions)

MR. SPEAKER: Everybody is raising State matter only.

â€¦(व्यवधान)

श्री प्रमोद महाजन : अध्यक्ष जी, सामान्य रूप से राज्यों में जो कानून और व्यवस्थाओं की घटनाएं होती हैं, उसकी चर्चा हम इस सदन में नहीं करते, लेकिन जब महिलाओं पर, दलितों पर या अल्पसंख्यकों पर अत्याचार की घटना दुर्भाग्य से किसी राज्य में होती हैâ€¦(व्यवधान)

श्री सुदीप बंधोपाध्याय : जैसा पश्चिम बंगाल में हो गयाâ€¦(व्यवधान)

श्री प्रमोद महाजन : तो स्वाभाविक रूप से सदस्य अपनी भावनाएं व्यक्त करते हैंâ€¦(व्यवधान)

MR. SPEAKER: Nothing will go on record except what the hon. Minister of Parliamentary Affairs is saying.

(Interruptions) *

श्री प्रमोद महाजन : आप चिल्लाकर उनकी मदद क्यों कर रहे हैं? यह कोई जुगलबंदी चल रही है क्या?

â€¦(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये, मैडम। ये रिप्लाय दे रहे हैं।

â€¦(व्यवधान)

श्री प्रमोद महाजन : श्यामा जी, मुझे बोलने दें।

अध्यक्ष जी, जहानाबाद में हुई घटनाâ€¦(व्यवधान)

MR. SPEAKER: This will not go on record.

(Interruptions) *

* Not Recorded

SHRI MADHAVRAO SCINDIA : Is the hon. Minister of Parliamentary Affairs making a comment on behalf of all the Members sitting on the Treasury Benches or whether he is clarifying a parliamentary procedure? If he is trying to clarify the situation, then Shrimati Shyama Singh must be given an opportunity also. She should be heard in silence like we have heard him with silence. Then only we will allow the hon. Minister of Parliamentary Affairs to speak. ... (Interruptions)

SHRI PRAMOD MAHAJAN: You do not allow me. ... (Interruptions)

SHRI MADHAVRAO SCINDIA : Mr. Minister, you please ensure that she is heard in silence also. ... (Interruptions)

श्री प्रमोद महाजन : अध्यक्ष जी, मैं यह मानता हूँ कि जहानाबाद जिले के सेनारी गाँव की महिलाओं पर जो अत्याचार हुआ है, वह मानवता पर कलंक हैâ€¦(व्यवधान) इस प्रकार का अत्याचार वहाँ नहीं होना चाहिए था। इस अत्याचार के पीछे कौन लोग हैंâ€¦(व्यवधान)

श्रीमती श्यामा सिंह: आप गलत बोल रहे हैं।

श्री प्रमोद महाजन : इसमें क्या गलत है? यह मानवता पर कलंक नहीं है क्या? â€¦(व्यवधान) मैं किसी पर आरोप नहीं लगा रहा हूँ। यह किसने किया, इसकी जांच किये बिना, मैं किसी दल या राजनैतिक व्यक्ति पर आरोप नहीं लगा रहा हूँ, लेकिन निश्चित रूप से इतनी बड़ी संख्या में महिलाओं पर अत्याचार होना अपने आपमें गलत घटना है। गृह मंत्रालय की ओर से हम इसकी जांच जरूर करेंगे और जांच करके इस पर उचित निर्णय लिया जायेगा।

दो बातें मैं और कहना चाहता हूँ कि सदन में किसी भी सम्माननीय सदस्य का और खासकर विपक्ष की नेत्री का उल्लेख अत्यन्त सम्मानजनक स्थिति में होना चाहिए और अगर किसी ने (व्यवधान) सम्मानपूर्वक उल्लेख नहीं किया है तो उसने वह गलती की है। इस प्रकार का उल्लेख सदन की कार्यवाही में नहीं होना चाहिए, सब का सम्मान रखना चाहिए। अन्तिम बात मैं यह कहना चाहता हूँ कि मुझे इस बात का दुख हुआ कि सदन में यह कहना कि क्योंकि औरंगाबाद जिले में कोई घटना हुई थी और उसके बदले के कारण यहां यह घटना हुई है, मैं नहीं समझता कि यह कोई अच्छी प्रवृत्ति है। (व्यवधान)

SHRI TARIT BARAN TOPDAR : Sir, you allow everybody to speak. ...*(Interruptions)*

MR. SPEAKER: I have allowed Shri Somnath Chatterjee.

...*(Interruptions)*

SHRI ANIL BASU : Sir, you are the custodian of the House. ...*(Interruptions)*

SHRI TARIT BARAN TOPDAR :*(Interruptions)* *

MR. SPEAKER: Mr. Parliamentary Affairs Minister, please control your Members also. I am requesting the Leaders also to control their Members; otherwise it is very difficult to run the House.

...*(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : Kindly allow me to speak. ...*(Interruptions)*

Sir, he is saying that Speaker is not a god. He is accusing the Chair...*(Interruptions)*

SHRI TARIT BARAN TOPDAR (Interruptions)*

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH EST): It should be expunged from the record, Sir...*(Interruptions)*

MR. SPEAKER: I am requesting the leaders also to control their Members. Please help the Chair to control the House.

...*(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : Sir, he is accusing the parliamentary democracy system. He is accusing the Chair. They are ruining the parliamentary democracy system. Where is the honour of the Chair, Sir?...*(Interruptions)*

MR. SPEAKER: If there is anything against the Chair, it is very improper. Please understand that. You are all senior Members. Making remarks against the Chair is too much. Now Shri Somnath Chatterjee.

* Expunged as ordered by the Chair.

DR. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, any aspersion on the Chair should be expunged from the record.

MR. SPEAKER: Yes, definitely.

SHRI SOMNATH CHATTERJEE (BOLPUR): Certainly, Sir, we are committed to maintaining proper traditions. So far as the Chair is concerned, you know our respect for the Chair and we are committed to that. But the only thing I say is about what is happening here. We have been raising questions as to how far State issues can be raised and in certain matters whether they can be raised or not. Something has to be done and some norms have to be laid down. If such incidents take place that some Members feel that

they have to be raised here, then let it be done in a manner that some effective action may be taken. But it has to be consistent for everybody. Therefore, some norms after discussion with every side should be laid down by you, Sir. There are feelings nowadays that politics has, unfortunately, permeated every part of our system, whether we like it or not. Therefore, on every issue, the partisan politics is there. I am not absolving anybody or absolving myself, or

particularly accusing anybody, but what I am requesting is that if the Treasury Benches, particularly the hon. Ministers here, make selective responses, then it creates problems....(*Interruptions*)

MR. SPEAKER: Please take your seats. What is this? Hon. Members, if you do not have any patience, you can leave the House. Please do not disturb the House.

SHRI SOMNATH CHATTERJEE: Sir, I have no doubt that the hon. Minister can put forth his views very stridently, as he is doing. But I am told that there is a judicial inquiry which has been directed on the incident which has been mentioned, and on that, comments have been made by the Central Minister. Therefore, Sir, he should not make comments on that in the name of...(*Interruptions*)

MR. SPEAKER: Shri Arun Kumar, please take your seat. I have not allowed you.

...(*Interruptions*)

MR. SPEAKER: Please take your seat.

...(*Interruptions*)

MR. SPEAKER: Please take your seat. If you want to raise anything, you can raise it only after him, not now.

...(*Interruptions*)

MR. SPEAKER: This will not go on record.

(*Interruptions*) *

SHRI SOMNATH CHATTERJEE : Sir, first of all, as I have submitted very humbly to you and to every section of the House, if every State issue is to be raised, then the whole day we can go on. There is no dearth of issues in different States, whether ruled by their party or ruled by other parties. If that is the reason, then let us go on with this. If the Treasury Benches want it, let it go on like this. I was trying to suggest that it is a matter of great agony that from morning till now, really half-an-hour hour has elapsed and the same issue has been going on. These are all State mattersâ€¦(*Interruptions*)

MR. SPEAKER: Nothing should go on record except what Shri Somnath Chatterjee is saying.

(*Interruptions*)*

SHRI SOMNATH CHATTERJEE (BOLPUR): Therefore, Sir, I am saying that lay down some norms. These selective responses should not be thereâ€¦. (*Interruptions*)

SHRI KHARABELA SWAIN (BALASORE): Sir, Is it fair? In his State â€¦(*Interruptions*)

MR. SPEAKER : Shri Kharabela Swain, this is too much. When the senior Member is speaking, why are you unnecessarily disturbing?

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, I should be allowed to speak. ...(*Interruptions*)

MR. SPEAKER : Shri Somnath Chatterjee to speak.

* Not Recorded

SHRI SOMNATH CHATTERJEE : Sir, this is the highest body of the country. I just wanted to tell that ...(*Interruptions*)

MR. SPEAKER : Please take your seat. What is this? There is some limit.

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE: Sir, there are so many important issues which we wish to discuss. I am sure the

Government has so many other important issues. If everybody ...(*Interruptions*) It will become so. The ruling Party Members should find a way. ...(*Interruptions*)

MR. SPEAKER : Shri Prabhunath Singh, there is a Minister of Parliamentary Affairs to reply from the Treasury Benches and you need not interrupt.

...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, the ruling Party Members are unrestrained. ...(*Interruptions*) I am trying to suggest that we should do something as to how to conduct the proceedings of the House. ...(*Interruptions*)

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, सदन का समय व्यर्थ हो रहा है। यह क्या बोल रहे हैं? (व्यवधान)

MR. SPEAKER : Shri Prabhunath Singh, your behaviour is too much.

SHRI SOMNATH CHATTERJEE : Sir, let them carry on. It is their responsibility to carry on with the House. Let them do it. ...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Sir, you told me that I will be allowed after Shri Somnath Chatterjee. ...(*Interruptions*)

अध्यक्ष महोदय : यह हाउस के बारे में बोल रहे हैं। आप बैठ जाइए।

(व्यवधान)

डा. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, हमारी बात भी सुन लीजिए। संसदीय कार्य मंत्री उधर से धमक कर भारत सरकार के मामले में खड़े हो जाते हैं। (व्यवधान) हमारी बात भी सुन लीजिए।... (व्यवधान)

अध्यक्ष महोदय : आप बार-बार हाउस को डिस्टर्ब कर रहे हैं। आप क्या कर रहे हैं? हम खड़े हैं। आप पहले बैठ जाइए।

(व्यवधान)

अध्यक्ष महोदय : बोलने के लिए चेयर की परमिशन ले लीजिए।

(व्यवधान)

MR. SPEAKER : You first take your seat. How can you speak without the permission of the Chair?

डा. रघुवंश प्रसाद सिंह : यह उस बारे में बोल रहे हैं।

अध्यक्ष महोदय : यह एक और बात पर बोल रहे हैं। उस पर नहीं है। आप बैठ जाइए।

(व्यवधान)

डा. रघुवंश प्रसाद सिंह : यही तो उकसाते हैं। (व्यवधान) हमारी बात भी सुन लीजिए। यह संसदीय कार्य मंत्री भारत सरकार के मामले में धमक कर खड़े हो जाते हैं। (व्यवधान) सारे उपद्रव की जड़ संसदीय कार्य मंत्री जी हैं। (व्यवधान)

MR. SPEAKER : If the Members behave like this, it is very difficult to conduct the House.

...(*Interruptions*)

SHRI PRAMOD MAHAJAN: Sir, it is true that many a time State subjects are raised in the House. As rightly said by Shri Somnath Chatterjee, one cannot blame only one political party for that. At one time or the other, a section of the House always raises this issue. I would request you to decide some guidelines – either in the Business Advisory Committee or by calling a meeting of the Leaders – as to which should be discussed and which should not be discussed. If the guidelines are decided, then I promise you that from the Treasury Benches we will abide by these guidelines and we have no problem to abide them if the House agrees.

Secondly, as far as the allegation that I respond selectively is concerned, I totally deny it. I am the most reluctant person to respond. But the hon. Members never finish the subject, any subject, unless I respond to it. You cannot go from one subject to another unless I respond to it – whether it is the coconut growers' problem or the sugarcane problem or a serious problem like this. So, when I intervene, I only intervene to see that a subject is shifted from 'A' to 'B'. If I keep quiet, then one subject will be discussed and Members will never stop the speeches. That is why I react. I do not react selectively. ...(*Interruptions*)

Sir, lastly, I did not make any comment on the judicial probe which is going on in this incident. ...(*Interruptions*) But, at the same time, I do not think that saying that what happened in Jehanabad is a crime against humanity is wrong in that. I repeat it and I have not done any crime in that. ...(*Interruptions*)

SHRIMATI SHYAMA SINGH (AURANGABAD, BIHAR): Sir, I want a chance to speak. ...(*Interruptions*)

MR. SPEAKER : Madam, that is over.

...(*Interruptions*)

MR. SPEAKER : Hon. Members, please take your seat.

SHRIMATI SHYAMA SINGH : Sir, please give me a chance. ...(*Interruptions*)

MR. SPEAKER : Shri Dasmunsi to speak now.